

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 1108 OF 2024

IN THE MATTER OF:

Ram Kumar Shukl

Applicant

V/s

State of U.P & Ors.

Respondent

MEMO OF PARTIES (As per order dated 21.01.2025)

Ram Kumar Shukl

Applicant

Versus

1. State of Uttar Pradesh

Through Secretary Environment, Forests and Climate Change
Government of Uttar Pradesh,
Office of the Principal Chief Conservator of Forests (PCCF), 17,
Rana Pratap Marg, Lucknow, 226001
Email: pccf-up@nic.in

....(RESPONDENT NO 1)

2. Director, Mining and Geology, Uttar Pradesh

Khanji Bhawan 27/8, Raja Ram Mohan Rai Marg, Lucknow-226001
Email : director@dgmup.org

....(RESPONDENT NO 2)

3. District Magistrate, Prayagraj

District Magistrate Office, Collectorate, Prayagraj-211002
Email : dmail@nic.in

....(RESPONDENT NO 3)

4. Central Pollution Control Board

Through Member Secretary,
Parivesh Bhawan ,East Arjun Nagar
New Delhi- 110032,
Email: mscb.cpcb@nic.in

....(RESPONDENT NO 4)

5. Uttar Pradesh Pollution Control Board

Through Member Secretary,
TC-12V, Vibhuti Khand, Gomti Nagar
Lucknow, 226010
Email: info@uppcb.in

....(RESPONDENT NO 5)

**6. M/s Tara Enterprises, Prayagraj
(Owner Shri Chanderjeet Kushawaha)**

51, R.K. Puram, Haweliya, Awas Vikas,
Jhunsi, Prayagraj-211019

....(RESPONDENT NO 6)